

NOTICE

Date of Publication 04-12-2024

“All the advocates/Parties are requested to collect the cases as mentioned in the list attached below which are not taken back till today, within one month of the date of publication of this notice, failing which all the cases (except the caveat applications) will be listed before Hon’ble Court on judicial side for appropriate orders.”

BY ORDER OF HON’BLE THE CHIEF JUSTICE

OBJECTION LIST FOR 21.10.2024 AND 23.10.2024 (ALL MAIN CASES)

S.No	CASE TYPE	DIARY NO	FILING DATE	OBJECTION DATE	PETITIONER NAME	RESPONDENT NAME	ADVOCATE NAME
1	CRM-M	10326843	21/10/2024	21/10/2024	BINDU KUMAR	STATE OF PUNJAB	RAGHAV TANEJA
2	CWP	10325437	19/10/2024	21/10/2024	RAMESH	STATE OF HARYANA	PARDEEP SEHRAWAT
3	CRM-M	10326297	21/10/2024	21/10/2024	RAHUL	STATE OF HARYANA	BHAVDEEP SINGH MAMLI
4	CRR-F	10326747	21/10/2024	21/10/2024	MANDEEP SINGH	MONA KAUR	HARMEET SINGH
5	RSA	10251504	05/10/2024	21/10/2024	NARINDER SINGH	GEETA RANI	RAJIV KATARIA
6	CRM-M	10325496	19/10/2024	21/10/2024	BIKRAM SINGH ALIAS BALKARAN SINGH	STATE OF PUNJAB	MALKIAT SINGH HUNDAL
7	CWP	10326096	21/10/2024	21/10/2024	ANKIT VERMA	STATE OF PUNJAB	RASPINDER SINGH SOHI
8	CRM-M	10326410	21/10/2024	22/10/2024	GOPAL SINGH ALIAS CHEEMA	STATE OF PUNJAB	MENKA GUPTA
9	CRA-S	10322057	21/10/2024	22/10/2024	KRISHAN	STATE OF HARYANA	RAVI DUTT SHARMA
10	CRM-M	10326845	21/10/2024	22/10/2024	BINDHU KUMAR	STATE OF PUNJAB	RAGHAV TANEJA
11	CRM-M	10326760	21/10/2024	22/10/2024	MANJOT KUMAR	STATE OF HARYANA	PARAMJEET PHOR
12	CR	10326794	21/10/2024	22/10/2024	M/S LAGGAR INTERNATIONAL CASTING PARTITION	UNION BANK OF INDIA AND ANOTHER	VISHESH DOGRA
13	FAO	10272531	22/10/2024	22/10/2024	VAHIDAN	RAVI RANJAN KUMAR	AFJAL HUSSAIN
14	CWP	10326761	21/10/2024	22/10/2024	SUBHASH	STATE OF HARYANA	RAVINDER SINGH DHULL
15	CRM-M	10327869	22/10/2024	23/10/2024	RASEED KHAN	STATE OF HARYANA	AEZAZ AHMED
16	CRM-M	10327873	22/10/2024	23/10/2024	AZIZ	STATE OF HARYANA	AEZAZ AHMED
17	CRM-M	10328101	22/10/2024	23/10/2024	BAL KISHAN	STATE OF HARYANA	AADIL
18	CWP	10328027	22/10/2024	23/10/2024	LEELA DEVI	STATE OF PUNJAB	RAMANDEEP
19	CWP	10328004	22/10/2024	23/10/2024	KARAN SHARMA AND ORS	STATE OF HARYANA	RAVINDER SINGH DHULL
20	CWP	10328188	23/10/2024	23/10/2024	DATA RAM	STATE OF HARYANA	ROHIT MITTAL
21	CRM-M	10328118	22/10/2024	23/10/2024	JASPREET SINGH ALIAS SAHIL	STATE OF PUNJAB	RAKESH KUMAR
22	CRM-M	10327876	22/10/2024	23/10/2024	MANPREET SINGH	STATE OF PUNJAB	AMANDEEP SINGH REHAL
23	CRM-M	10328098	22/10/2024	23/10/2024	ROSHNI DEVI	SANDEEP	AADIL
24	CRM-M	10327824	22/10/2024	23/10/2024	TARANJIT SINGH	STATE OF PUNJAB	SANJEET SINGH TAANK
25	CRM-M	10326668	22/10/2024	23/10/2024	TUSHAR	STATE OF UT CHANDIGARH	DHARAM BIR BHARGAV
26	CWP	10327931	22/10/2024	23/10/2024	RAHUL MITTAL	STATE OF PUNJAB	DHARAM BIR BHARGAV

OBJECTION LIST FOR 21-10-2024 23.10.2024 (CM/CRM)

SR. NO	CM IN MAIN CASE NO	DIARY NO	FILING DATE	OBJECTION DATE	PETITIONER NAME	RESPONDENT NAME	ADVOCATE NAME
1	FAO-CARB-21-18	10326916	22/10/2024	22/10/2024	M/S DEXTERITY PROJECTS PVT LTD	ZTE TELECOM INDIA PVT LTD	AMAN BANSAL
2	FAO-CARB-22-18	10326915	22/10/2024	22/10/2024	M/S DEXTERITY PROJECTS PVT LTD	ZTE TELECOM INDIA PVT LTD	AMAN BANSAL
3	CR- 6091 OF 2024	10325505	19/10/2024	21/10/2024	PRESIDENT OLYMPUS CORPORATION	RAHUL GUPTA AND ORS	EKAKSHRA MAHAJAN